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REFERENCE: SCA/2/11 (12)

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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives/Observers to the United Nations and wishes to convey the following:

On **26 May 2011**, the Committee approved the **deletion** of the two entries specified below from its Consolidated List. The Committee approved these de-listings following its review of the names, as called for in paragraph 26 of resolution 1904 (2009). The assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations accordingly no longer apply to these entries.

## Removed from Al-Qaida individuals Section C

QI.A.131.03. Name: 1: AHMAD 2: FADIL 3: NAZAL 4: AL-KHALAYLEH

أحمد فضيل نزال الخلايلة :Name (original script)

Title: na Designation: na DOB: a) 30 Oct. 1966 b) 20 Oct. 1966 POB: a) Al-Zarqaa, Jordan b) Al Zarqa c) Al Zarquaa Good quality a.k.a.: a) Abu Musab Al-Zarqawi b) Muhannad c) Al-Muhajer d) Garib e) Abou Musab El Zarquawi f) Ahmed Fad Al Nazzar Khalaylah Said g) Al Zarqawi Abu Musa'ab h) Al Zarqawi Abu Musab i) Al Zarqawi Ahmed Fad Al Nazzar Khalaylah Said Abu Musab j) Alkhalayleh Ahmed k) Azzarkaoui Abou Moussab l) El Zarquawi Abu Musaab m) Zarkaoui Abou Moussab Low quality a.k.a.: a) Abu Ahmad b) Abu Ibrahim Nationality: na Passport no.: Jordanian passport number Z 264958 issued in Al Zarqaa, Jordan, issued on 4 Apr. 1999 National identification no.: Jordanian identity card number 1433038, issued in Al Zarqaa, Jordan, issued on 4 Apr. 1999 Address: na Listed on: 23 Sep. 2003 (amended on 2 Jul. 2007, 18 Jul. 2007, 13 Aug. 2007, 16 May 2011) Other information: Former operational leader of Al-Qaida in Iraq (QE.J.115.04). Confirmed to have died in Iraq in June 2006. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.



QI.M.227.06. Name: 1: MOHAMED 2: MOUMOU 3: na 4: na

Title: na Designation: na DOB: a) 30 Jul. 1965 b) 30 Sep. 1965 POB: Fez,

Morocco Good quality a.k.a.: Mohamed Mumu Low quality a.k.a.: a) Abu Shrayda b)

Abu Amina c) Abu Abdallah d) Abou Abderrahman e) Abu Qaswarah f) Abu

Sara Nationality: a) Moroccan b) Swedish Passport no.: Swedish passport number

9817619 expires on 14 Dec. 2009 National identification no.: na Address: a)

Storvretsvagen 92, 7 TR. C/O Drioua, 142 31 Skogas, Sweden b) Jungfruns Gata 413;

Postal address Box 3027 13603 Haninge, Sweden c) Dobelnsgatan 97, 7 TR C/O

LAMRABET, 113 52 Stockholm, Sweden d) Trodheimsgatan 6, 164 32 Kista,

Sweden Listed on: 7 Dec. 2006 (amended on 23 Dec. 2008) Other information:

Reportedly deceased in northern Iraq in Oct. 2008. Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

The names of individuals and entities removed from the Consolidated List pursuant to a decision by the Committee may be found in the 'Press Releases' section on the Committee's website. Other information about de-listing may be found on the Committee's website at: http://www.un.org/sc/committees/1267/delisting.shtml.

To obtain a fully updated version of the Consolidated List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL: <a href="http://www.un.org/sc/committees/1267/consolist.shtml">http://www.un.org/sc/committees/1267/consolist.shtml</a>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the tenth update of the List in 2011.